

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 212 OF 2015 &  
IA NO. 277 OF 2016 &  
APPEAL NO. 282 OF 2015**

**Dated:** 11<sup>th</sup> September, 2018

**Present:** Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member

**APPEAL NO. 212 OF 2015 & IA NO. 277 OF 2016**

**In the matter of:**

West Bengal State Electricity Distribution Co. Ltd.	...	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

**APPEAL NO. 282 OF 2015**

**In the matter of:**

West Bengal State Electricity Distribution Co. Ltd.	...	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Anr.	...	Respondent(s)

Counsel for the Appellant (s) : Ms. Mazag Andrabi  
Mr. Varun Kapur

Counsel for the Respondent(s) : Mr. Rajiv Shankar Dvivedi  
Mr. S.K. Sarkar for R-2

**ORDER**

List the matter for hearing on 23.10.2018, as agreed by learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**  
*Bn/pr*

**(Justice N.K. Patil)**  
**Judicial Member**